

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2960/2015

New Delhi, this the 23rd day of July, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Sunita,
Aged about 41 years,
W/o Late Sh. Manoj Kumar,
Safai Karamchari in IP&P,
Udhog Bhawan, New Delhi,
R/o 3/360, Andrews Ganj,
New Delhi.

... **Applicant**

(By Advocate : Sh. Anil Singal)

Versus

Union of India,
Through its Secretary,
Ministry of Commerce and Industry,
Department of Industrial Policy & Promotion,
Udhog Bhawan, New Delhi ...
(By Advocate: Sh. H.K. Gangwani)

Respondents

ORDER (ORAL)

After arguing for some time, learned counsel for the applicant has sought permission to withdraw this OA with liberty to file fresh OA challenging the appointment of those selected for compassionate appointment in place of the applicant. Accordingly, this OA is dismissed as withdrawn with liberty as prayed. No costs.

**(Shekhar Agarwal)
Member (A)**

/ns/